

CA 257/91

(5)

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(A)

| Serial<br>No. of<br>Order | Date of<br>Order | Order with Signature  |
|---------------------------|------------------|---|
| 20                        | 27.8.93          | <p>CA 257/91 read with CP. 23/91</p> <p>There is no appearance on the side of the<br/>petitioner. The case stands dismissed for default.</p> <p><i>[Signature]</i><br/>Vice-Chairman</p> <p><i>[Signature]</i><br/>Member (A)</p> |